Regarding approval of Coastal Zone Management Plan (CZMP) in Kerala-laid

SHRI HIBI EDEN (ERNAKULAM): "The CRZ Notification 2019 dated 18.01.2019 aimed to provide coastal communities more room for development while protecting sensitive ecosystems. However, the implementation of the new notification has been considerably delayed. The State Government of Kerala after approval from the National Centre for Sustainable Coastal Management (NCSM), Chennai, on 07.02.2024, had subsequently submitted to the Union Government, the prepared CZMP. Regrettably, the Union Government has not yet considered and notified this CZMP. Until the CZMP is finalized and notified, the stringent provisions of 2011 remain in effect, restricting development and causing difficulties for them. Additionally, the CRZ Notification 2019 mandates the preparation of Integrated Island Management Plans (IIMP) for each island within the CZMP, which has also not been prepared. It is also important to recognize that coastal people have played a significant role in the history of Keralites. Fishermen, often described as Kerala's own army, have received the honours and respect of society for their heroic efforts in saving lives during floods. Despite their invaluable contributions, both the Central and Kerala governments are showing great deception in addressing their critical issues. I urge upon the Ministry to expedite the approval of the CZMP for Kerala, including Ernakulam, without delay."